

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT C. P. JAIN
DAILY BOARD CIVIL CAUSE LIST OF DATE 26.10.2020.
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1.	Suit 2493/18	Tanuja Jayantilal Bhagat Vs MCGM	H.C.T.B NM hearing	Mr. Ashok R. Pande	
2.	St. No. 4592/2020	Shree Bhawani Construction Vs MCGM	NM Hearing		
3.	St. No. 4035/2020	Damji Vora - Muffadal Dohadwala Vs Designated Officer	NM Hearing		
4.	St. No. 3839/2020	Hemavanda B. Namdarian Vs Designated Officer	NM Hearing		
5.	Suit 205/16	Saifee Kamruddin Kakajiwala Vs 1.MCGM 2.The Asst. Engineer Building and Factories	NM Order	S.Y. Thorat	
6.	Suit 1162/2020	Mr. Haji Mohammad Yusuf Nagori S/o. Mohammed Lukman Nagori Vs The Asst. Municipal Commissioner	NM Hearing	Ansari Asggar Kalim	
7.	St. No. 5173/2020	Salma Aslam Memon Vs MCGM	Ad-interim	Seema Singh	

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C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1.	St. No. 4544/2020	Mrs. Yasmeen Shahalam malik Vs MCGM	W.S.		
2.	Suit 2273/19	Mr. Abdul Azeez Aboobakar Vs MCGM	NM Hearing	Suraj Kudalkar	
3.	Suit 544/14	SHAIKH MOHAMMED SHABBIR Vs 1.MCGM 2.MUNICIPAL COMMISSIONER 3.THE PROJECT OFFICER 4. THE ASSISTANT COMMISSONER AND ORS	NM Hearing	SHAIKH MOHAMME D SHABBIR AND SONS	
4.	St. No. 5099/2020	Kirshan Jagmal Chavariya Vs MCGM	NM Hearing		
5.	Suit 2891/11	HARKESH MOTILAL PAL Vs MCGM	H.C.T.B. NM Orders	V.S. Bhadkamkar S.D. Surana U.V. Singh	
6.	Suit 2130/2008	Ahmad Jan Habibullah Qureshi Vs B.M.C. Anr.	Arguments	Kripa Shankar P. Mishra	
7.	Suit 685/16	Mumbai Mahanagarpalika Shikshak Sena Vs 1.MCGM 2.Dy.Education Officer 3.Administrative Officer	Draft Issues	Prashant P. Kulkarni	

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C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1.	St. No. 918/2020		NM Reply		
2.	St. No. 3804/2020	Madhukar Pundalik Kalokh Vs MCGM	NM Hearing		
3.	Suit 2410/17	Shaila Maruti Naik Vs 1. MCGM 2. Vishwakarma Builders Pvt Ltd 3. Mumbai Metro Politan Infracon Pvt Ltd	Ch/s Hearing	M/s. N. N. Vaishnawa and Co,	
4.	Suit 2448/17	1. Yogesh Keshav Bele 2. Hrshikesh Keshav Bele 3. Vrinda Keshav Bele Vs 1. MCGM 2. Vishwakarma Builders Pvt Ltd 3. Mumbai Metro Politan Infracon Pvt Ltd	NM Hearing	M/s. N. N. Vaishnawa and Co,	
5.	St. No. 4296/2020	Mr. Javed Arif Agwan Vs MCGM	NM Hearing		
6.	Suit 2742/11	HARIRAJ FAMILY TRUST AND ORS Vs EMGEE GREEN CO OP HSG SOC LTD AND ORS.	H.C.T.B NM Hearing	NANDINI JOSHI	
7	Suit 4418/2011	EMGEE GREEN CHS LTD Vs MUNICIPAL CORPORATION OF GREATER MUMBAI AND 4 ORS	H.C.T.B. NM Hearing	RENU PAREKH 2	
8.	Suit 2558/2007	HONDA MANSION TENANTS CO-OPERATIVE HOUSING SOCIETY Vs FATIMABAI ABDUL REHMAN KHAKRA ANR.	Draft Issued	M.S.KADU	

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DAILY BOARD CIVIL CAUSE LIST OF DATE 29.10.2020.
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1.	St. No. 4311/2020	Mapletree Property Pvt Ltd Vs MCGM	NM Hearing		
2.	St. No. 4147/2020	Avinash Ghisulal Jain Vs 1. MCGM 2. The Designated Officer- II	NM Hearing		
3.	St. No. 4148/2020	Swastik Jewellers Vs 1. MCGM 2. The Designated Officer - II Officer	NM Hearing		
4.	St. No. 4149/2020	Swastik Jewellers Vs 1. MCGM 2. The Designated Officer -II	NM Hearing		
5.	St. No. 4240/2020	Shri Dinesh Gopinath Dubey Vs MCGM	NM Hearing		
6.	St. No. 4302/2020	Mr. Bhavarlal Sohanlal Jain Vs MCGM	NM Hearing		
7.	Suit 2996/14	Mr.Ganesh Gangaram Yeldi Vs 1.Shri.Mallesham Ballayya Jindam 2.Mr.Satish Kumar Laxminarayan Kokkula 3.MCGM	Arguments	Mr. A.M. Saragoi	
8.	Suit 352/15	New Sagar Darshan CHS Ltd Vs 1. MCGM 2. Municipal Commissioner 3.Satyavijay CHS 4.Ms B.Brothers builders	Arguments	Vinay Bandiwdekar	

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT C. P. JAIN
DAILY BOARD CIVIL CAUSE LIST OF DATE 31.10.2020.
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1.	Suit 2024/17	Rajakumar Russel Nadar Vs MCGM	H.C.T.B. NM Hearing	Mr. O.P. Singh`	
2.	Suit 2639/17	Rajkumar Russel Nadar Vs MCGM	H.C.T.B. NM Hearing	Shri. Rahul S. Mahadik	
3.	Suit 233/09	Shri Kishorekumar V. Desai Vs B.M.C.	NM Hearing	M.M. Salooja	
4.	Suit 874/09	MS.EMZED CORPORATION ORS Vs MEHER MANZIL CO- OPERATIVE HOUSING SOCIETY LTD	NM Hearing	JURIS CONSILLI S	
5.	Suit 2018/09	SMT. SINDHU EKNATH SHEDGE Vs B.M.C.	NM Hearing	A.S. Malvankar	